

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:531
ANSWERED ON:03.08.2011
AUDIT OF FLYING CLUBS
Argal Shri Ashok

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of flying clubs, public as well as private in the country;
- (b) whether some of the flying clubs have been audited by the Directorate General of Civil Aviation (DGCA) recently;
- (c) if so, the details of irregularities found in each flying club;
- (d) the action taken/proposed to be taken against guilty officers; and
- (e) the steps taken/proposed to be taken by the Government to ensure that the flying clubs adhere to the laid down procedures?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a):- There are 41 Flying Training Institutes approved by the Directorate General of Civil Aviation (DGCA). 23 of these are under private ownership.
- (b):- Yes, Madam. 20 Flying Clubs have been audited by DGCA.
- (c):- The discrepancies found during the audit include not maintaining proper documents; non - completion of Flying training Dossiers; improper briefing and de-briefing; non - maintenance of dissemination registers for working engineers etc.
- (d) and (e):- Corrective action as per the nature of Audit Observation is taken with the concerned flying training institutes with the aim to improve the system. Further, inspections of facilities at the flying training institutes is carried out by DGCA to ensure compliance of laid down norms and procedures before renewal of approval.